

based on factors, such as capacity additions, plant availability and utilisation norms, benefits likely to accrue from central sector and other projects, etc.

Bogies Reduced in Parasuram Express

6954. PROF. P. J. KURIEN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the number of bogies in the Parasuram Express running in Kerala have been reduced from sixteen to eleven;

(b) if so, the reasons therefor;

(c) whether Government are aware that the rush in this train is increasing day-by-day; and

(d) if so, whether the number of bogies is proposed to be restored to sixteen ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) No, Sir.

(b) Does not arise,

(c) Yes, Sir.

(d) It is already scheduled to run with 16 coaches.

Proposal to get Financial Assistance to Gulbarga University in Karnataka

6955. SHRI H. G. RAMULU : Will the Minister of EDUCATION be pleased to state :

(a) whether any proposal for financing Gulbarga University in Karnataka is pending before the University Grants Commission; and

(b) if so, the details thereof ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) and (b). The Gulbarga University established in 1980 is yet to be declared fit by the UGC to receive assistance from the Commission under Section 12-B of the UGC Act, 1956. The Commission has suggested certain amendments to the Act of the University before it can be declared fit. The State Government's decision on these suggestions is still awaited. The

question of sanctioning any grants to the University can be considered only after the University is declared fit to receive such assistance.

Facilities Provided to Children under Community Aid and Sponsorship Programme

6956. SHRI EDUARDO FALEIRO : Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state :

(a) whether the 'Community Aid and Sponsorship Programme' has been introduced in some parts of the country and if so, what facilities are provided to children under the programme;

(b) what is the amount of expenditure expected to be incurred in a year; and

(c) whether there is any plan to introduce this programme in other parts of the country also and if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL AND WOMEN'S WELFARE (SHRIMATI M. CHANDRASEKHAR) : (a) The Ministry of Social and Women's Welfare has no such Scheme.

(b) and (c). Does not arise.

[Translation]

Setting up of Railway Zone in Bihar

6957. SHRI VIJAY KUMAR YADAV : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is a long standing demand for setting up a Railway Zone in Bihar with a view to expand railway facilities in the State and providing employment in Railways to the people of Bihar; and

(b) if so, the reasons for delay in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). Yes, Sir. The demand for formation of a new zone in Bihar was remitted to the Railway Reforms Committee for their consideration. The Committee after carefully con-

sidering all the aspects have not made any recommendation in this regard.

[English]

New Railway Line Projects

6958. PROF. NARAIN CHAND PARASHAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether any of the new railway line projects included in the Works Programme of the Railways for the year 1984-85 has not been included in the Works Programme for the year 1985-86;

(b) if so, the details thereof, zone-wise, and the reasons therefor;

(c) whether the allocations for the on-going projects for the year 1985-86 has been reduced as compared to the previous year 1984-85; and

(d) whether Government would ensure that all such project which were taken up during the Sixth Plan are completed in the Seventh Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). While no new project for a New Line, included in the Works Programme for 1984-85, has been deleted in the Budget for 1985-86, the on-going work of Kalka—Parwanoo (Tipra) New Line (4.3 kms) on the Northern Railway, has been dropped, on the advice of the Himachal Pradesh Government.

(c) Yes, Sir.

(d) The Seventh Five Year Plan has still not been finalised. The completion of on-going works will therefore depend on the resources made available in the Seventh Plan.

Technical Assistance to Andhra by C.W.C.

6959. SHRI V. SOBHANADREESWARA RAO : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government propose to direct the Central Water Commission to render technical assistance and guidance to the

Andhra Pradesh Government for preparation and formulation of project report, identification report as per the criteria and standards of World Bank regarding investigation planning, design, economic, analyses in respect of "Pulichintala Balancing Reservoir" to protect the Riparian rights of 130 years old 13 lakh Acres Ayacut under Krishna Barrage at Vijayawada; and

(b) if not, the reasons therefor ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b). The Government of Andhra Pradesh have not proposed inclusion of the Pulichintala Balancing Reservoir Project in the pipeline for World Bank assistance. Hence question of preparation of the project report. Identification report as per criteria and standards of World Bank does not arise.

Scheme of Financing Non-Formal Education Centres in Orissa

6960. DR. KRUPASINDHU BHOI : Will the Minister of EDUCATION be pleased to state :

(a) whether Government have discontinued the scheme of financing fresh non-formal education centres for women in Orissa;

(b) if so, the reasons thereof; and

(c) the steps proposed to be taken to continue the scheme ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) (a) No, Sir.

(b) Does not arise.

(c) The scheme continues to be in operation.

Indo-Soviet Protocol on Shipping

6961. DR. KRUPASINDHU BHOI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether a Protocol has been signed between India and Soviet Union on shipping;

(b) if so, the details thereof; and